ITEM NO.801 COURT NO.1 SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Writ Petition (Civil) No.1470/2019

INDIAN UNION OF MUSLIM LEAGUE & ORS.

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.64809/2024-FOR DIRECTION and IA No.65068/2024-FOR DIRECTION)

WITH W.P.(C) No.1522/2019 W.P.(C) No.1532/2019

Date: 15-03-2024 These petitions were MENTIONED today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv. (Mentioned by)

Mr. Haris Beeran, Adv. Ms. Pallavi Pratap, AOR

Mr. P.V. Surendranath, Sr. Adv.

Mr. Subhash Chandran K.R., Adv.

Mr. Biju P. Raman, AOR

Ms. Krishna L.R., Adv.

Mr. John Thomas Arakal, Adv.

Mr. Sawan Kumar Shukla, Adv.

Ms. Pyoli, AOR

Mr. Adeel Ahmed, AOR Ms. Sana Parveen, Adv.

## For Respondent(s)

Applicant-in-person

Mr. M.M. Kashyap, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Kausar Raza Faridi, AOR

Mr. Sandeep Singh, AOR

Mr. Suvidutt M.S., AOR

## UPON being mentioned the Court made the following O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Petitions along with the connected matters on 19 March 2024.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar